

# ORISSA HIGH COURT

## FILING REPORT AS ON :02/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/50242/2024	SUSIL CHANDRA DASH VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()	
2	D-BLAPL/36138/2024	PARSANA @ PARSURAM BHOI VS STATE OF ODISHA	KASHINATH PATNAIK VS	CHAULIAGANJA /187 /2024 ()	
3	D-BLAPL/36142/2024	GANGA @ JIMENDRA DESHMAJHI VS STATE OF ODISHA	MAHES DAS VS	BAMUNIGAM /83 /2024 ()	
4	D-BLAPL/36143/2024 BLAPL/12139/2024	SRIKANT SINGH VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /514 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002079/2024	
5	D-BLAPL/36145/2024	UTTAM PANDEY VS STATE OF ODISHA	BIKASH KUMAR KUND VS	MELCHHAMUNDA /171 /2024 ()	
6	D-BLAPL/36147/2024	SATYABRATA MAHALIKA VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /294 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkanal) CT/0000104/2021	AOR20220001247C202400025
7	D-BLAPL/36148/2024	SK. ARBAZUDDIN @PAPLU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /320 /2024 ()	AOR20220000925C202400099
8	D-BLAPL/36163/2024	LOKANATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /648 /2024 ()	
9	D-BLAPL/36166/2024 BLAPL/12147/2024	ASUTOSH NAHAK @ ASHUTOSH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /328 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE(Ganjam) ST/0000055/2024	
10	D-BLAPL/36167/2024 BLAPL/12145/2024	ISWAR RAJGOND @ ISWAR GOND VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KOSAGUMUDA /52 /2024 SPECIAL JUDGE,NABARANGPUR(Nabarangapur ) TR/0000015/2024	
11	D-BLAPL/36170/2024 BLAPL/12146/2024	SUBHRANSHU MAHAKUDA @ BABLU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	MANAMUNDA /313 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000100/2024	

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12	D-BLAPL/36171/2024	JULEISING TIYU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	DEOGARH /14 /2020 () //	
13	D-BLAPL/36176/2024	MRUTYUNJAYA PADHY @ PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /451 /2023 () //	
14	D-BLAPL/36180/2024	THENGU KALTA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /154 /2024 () //	
15	D-BLAPL/36183/2024	AZZU KUMAR BARJHAI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LACHHIPUR /154 /2024 () //	
16	D-BLAPL/36185/2024	PRASANTA BARIK @ TIKI VS STATE OF ODISHA	HARIPAD MOHANTY VS	MALGODOWN /38 /2024 () //	
17	D-BLAPL/36186/2024	NRUPATI NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /186 /2022 () //	
18	D-BLAPL/36187/2024	DILLIP BARIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /122 /2024 () //	
19	D-BLAPL/36188/2024	MADHUSUDAN MOHANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KONARK /30 /2024 () //	
20	D-BLAPL/36189/2024	MANIA @ MANIMATH DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /408 /2024 () //	
21	D-BLAPL/36190/2024	SAMIR DALEI VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /408 /2024 () //	
22	D-BLAPL/36193/2024	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	TARASINGI /12 /2008 () //	
23	D-BLAPL/36195/2024	SRIKANTA MOHAKUD	DALIRANI BEHURAY	UDALA /364 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36196/2024	AKASH KUMAR MAHANTA	DALIRANI BEHURAY	KHUNTA /319 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36199/2024	SANJAY BEHERA	DALIRANI BEHURAY	KHUNTA /319 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36200/2024	SATYANARAYAN SAHOO	SURYAKANTA DWIBEDI	FATEGARH /292 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36201/2024	HIRANYA @ PRASANT ROUT	RAMANI KANTA PATTANAIAK	KUJANGA /2 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36202/2024	MANOJ NAYAK	SURYAKANTA DWIBEDI	FATEGARH /292 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36204/2024	SHASHIKANTA CHOUDHURY	DEEPAK KU SAHOO	CHOUDWAR /503 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36205/2024	DHANU DALEI	SURYAKANTA DWIBEDI	FATEGARH /292 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36209/2024	TOFAN DAS	SANJAY KUMAR DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36210/2024	NAMITA SAHU	DEEPAK KU SAHOO	KEONJHAR TOWN /453 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36215/2024	SAGAR @ PRAVAT KUMAR SWAIN	BICHITRA NARAYANA SATAPATHY	ERASAMA /470 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36216/2024	MANOJ KUMAR SINGH	BIBHUTI RANJAN MOHANTY	NAYAGARH /363 /2024	
		VS	VS	()	

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35	D-BLAPL/36217/2024	STATE OF ODISHA KESHARAJ MAJHI VS	AMITAV TRIPATHY VS	// GHANTAPADA /86 /2024 ()	
36	D-BLAPL/36218/2024	STATE OF ODISHA KAMALAKANTA SAGAR VS	JAGAJIT PANDA VS	// RAIRANGPUR TOWN /131 /2023 ()	
37	D-BLAPL/36219/2024	STATE OF ODISHA HAREKRUSHNA BANCHHOR VS	AMITAV TRIPATHY VS	// TARBHA /318 /2024 ()	
38	D-BLAPL/36224/2024	STATE OF ODISHA MD. SONU VS	DIBYA PRAKASH MISHRA VS	// BANHARPALI /147 /2024 ()	AOR20220002454C202400199
39	D-BLAPL/36226/2024	STATE OF ODISHA PUSPANJALI ADHIKARI VS	AMARESH DAS VS	// BADABAZAR /447 /2023 ()	
40	D-BLAPL/36227/2024	STATE OF ODISHA LANDA @ NANDA NAIK VS	KARUNAKAR DAS VS	// BADAGADA /266 /2024 ()	
41	D-BLAPL/36229/2024	STATE OF ODISHA ASTA KALTA VS	AKSHAYA KUMAR SAHOO VS	// BAUNISUNI /154 /2024 ()	
42	D-BLAPL/36235/2024	STATE OF ODISHA PREM SHANKAR SHARMA VS	AMULYA RATNA PANDA VS	// POTTANGI /89 /2022 ()	
43	D-BLAPL/36236/2024	STATE OF ODISHA RESOBA BIBI VS	AMULYA RATNA PANDA VS	// JALESWAR /584 /2024 ()	
44	D-BLAPL/36237/2024	STATE OF ODISHA MITHUN SWAIN VS	LALITENDU BHUYAN VS	// BUGUDA /952 /2023 ()	
45	D-BLAPL/36238/2024	STATE OF ODISHA JATIN KUMAR SHARMA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	// CHOUDWAR /320 /2024 () //	

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46	D-BLAPL/36242/2024	BISWANATH PRADHAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /227 /2024 () //	
47	D-BLAPL/36243/2024	SHYAM SUNDAR PANGI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	MALKANGIRI /488 /2023 () //	
48	D-BLAPL/36244/2024	PADMANABHA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //	AOR20220003697C202400018
49	D-BLAPL/36249/2024	ASHOK SWAIN@ASHOK KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /59 /2024 () //	AOR20220001631C202400181
50	D-BLAPL/36252/2024	TARINI MALLIK VS STATE OF ODISHA	ASHWARIYA DASH VS	// () //	AOR20220001665C202400069
51	D-BLAPL/36256/2024	TRILOCHAN ROUTA @ ROUT VS STATE OF ODISHA	ALEKHA BEHERA VS	JARADA /390 /2023 () //	
52	D-BLAPL/36262/2024	ABHIJIT CHHANDA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	PUINTALA /266 /2024 () //	
53	D-BLAPL/36268/2024	GANESH JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BASUDEVPUR /546 /2024 () //	
54	D-BLAPL/36275/2024	MEHRAJ HALDAR VS STATE OF ODISHA	BISWORANJAN SWAIN VS	SECTOR-7 /167 /2024 () //	
55	D-BLAPL/36277/2024	FAKIR TAHAL VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /888 /2024 () //	
56	D-BLAPL/36294/2024	SATYABAN SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /304 /2024 () //	
57	D-BLAPL/36296/2024	GANJA @ BIKASH NAIK	HAREKRUSHNA DASH	SOSO /139 /2023	AOD20240000001C202400367

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/36298/2024	B.BIKAS RAO	SANJAY KUMAR PRADHAN	K.NUAGAON /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/36299/2024	SAMUEL EKKA	SOUMYA RANJAN DAS	RAJGANGPUR /479 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/36302/2024	AJAY ORAM	SOUMYA RANJAN DAS	PLANTSITE /975 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/36308/2024	SUBHENDU KABI	PRATYASISH MOHANTY	RAIRANGPUR TOWN /2 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/36309/2024	PAPUNA SAHANI	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/36310/2024	VISHAL RATHORE @ PANNY	SOUMYA RANJAN DAS	PLANTSITE /380 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/36311/2024	SANTOSH KUMAR MALLICK	RABI NARAYAN BEHERA	NAUGAON /26 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/36317/2024	TITU NAIK @ TUTU	SUBODH KUMAR MOHANTY	BHANJANAGAR /720 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/36319/2024	PURNA CHANDRA MAJHI	BASANTA KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/36323/2024	AJAY @ AJAYA KUMAR PATRA @ AJU	PRAHALLAD SAHU	VIKRAMPUR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/36324/2024	MUNA KUMBHAR	BISWORANJAN SWAIN	BISRA /10 /2023	
		VS	VS	()	

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69	D-BLAPL/36325/2024	STATE OF ODISHA AJU @ AJAY KUMAR SHA VS	BHAWANI SANKAR PANIGRAHI VS	// PLANTSITE /721 /2024 ()	
70	D-BLAPL/36328/2024	STATE OF ODISHA A. SANTU VS	S.S.RAY (2) VS	// SURADA /509 /2024 ()	
71	D-BLAPL/36329/2024	STATE OF ODISHA KARUNA HIAL VS	S.S.RAY (2) VS	// MUNIGUDA /18 /2021 ()	
72	D-BLAPL/36331/2024	STATE OF ODISHA DAYAYNIDHI PRADHANI VS	S.S.RAY (2) VS	// PADMAPUR /123 /2024 ()	
73	D-CMAPL/50367/2024	STATE OF ODISHA MAMATA SAMAL VS	SANATAN DAS VS	// // ()	
74	D-CMAPL/50386/2024	STATE OF ODISHA BHAMA BEHERA VS PUNJAB NATIONAL BANK, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// // ()	
75	D-CMAPL/50418/2024	PADMANAV MISHRA VS STATE OF ODISHA	ADV. VS	// // ()	
76	D-CMP/50226/2024	SATYANARAYAN TARAI VS RINKESH PANDA	BIREN SANKAR TRIPATHY VS	// // ()	
77	D-CMP/50258/2024	MEENA DEVI PANCH VS SAROJ KUMARI SHUKLA	AMIT PRASAD BOSE VS	// // ()	
78	D-CMP/50407/2024	DONKA RAJAYYA VS STATE OF ODISHA	BONDADA PURUSHOTTAM YADAV VS	// // ()	
79	D-CMP/50412/2024	DINABANDHU KAR VS DIBAKAR MISHRA	AMIT PRASAD BOSE VS	// // ()	

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80	D-CONTC/50198/2024 CONTC/7996/2024	BHARAT CHANDRA BEHERA VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
81	D-CONTC/50201/2024 CONTC/7997/2024	BIDHU BHUSHAN AGASTY VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
82	D-CONTC/50204/2024	MAMATA KUMARI TRIPATHY VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
83	D-CONTC/50215/2024	KABITA BAI VS RAJASHREE PATTANAIAK, DEO, NAYAGARH	ADV. VS	// 0 //	
84	D-CONTC/50216/2024	PUJASHREE SAMAL VS SURENDRA KUMAR, IAS	GOPAL SINHA VS	// 0 //	
85	D-CONTC/50218/2024	PURNA CHANDRA DASH VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //	
86	D-CONTC/50228/2024	DUKHINI BEHERA VS DR. SATYAJIT DALEI, MEDICAL OFFICER, KAPTIPADA	ADV. VS	// 0 //	
87	D-CONTC/50230/2024	DASHARATHI NAIK VS DASARATHI SARABU, SUB-COLLECTOR, SUNDARGARH	ADV. VS	// 0 //	
88	D-CONTC/50267/2024	LIPI PUSPANJALI BEHERA VS ASWATHY S., IAS	ADV. VS	// 0 //	
89	D-CONTC/50271/2024	LAXMAN KUMAR BEHERA VS SUJAYA KUMAR PATI, TAHASILDAR, CUTTACK	DAITARI PRADHAN VS	// 0 //	
90	D-CONTC/50273/2024	JAYADEV DASH VS ASHOK KUMAR SAHOO, SUPT. ENGINEER, RWD, CUTTACK	ADV. VS	// 0 //	
91	D-CONTC/50278/2024	KUNJALATA PATTANAYAK	ADV.	//	

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		VS	VS	()	
92	D-CONTC/50289/2024	DR. SABITA ACHARYA, V.C., VANI VIHAR MANORANJAN BARIK	ADV.	//	
		VS	VS	()	
93	D-CONTC/50292/2024	SALINI PANDIT, COMM-CUM-SECY, SCHOOL AND MASS EDUCATION, BBSR REBATI MOHANTY	ADV.	//	
		VS	VS	()	
94	D-CONTC/50308/2024	AMITA PATTANAIAK, DEO, GANJAM FIROJ KUMAR AMANTA	ADV.	//	
		VS	VS	()	
95	D-CONTC/50358/2024	BIBHUTI BHUSAN DASH, MD, OCCL, KHURDA PRAKASH CHANDRA ROUTRAY	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202400019
		VS	VS	()	
96	D-CONTC/50369/2024	SAMBIT SAHOO, MINING OFFICER, CUTTACK LALIT MOHAN MAJHI	ADV.	//	
		VS	VS	()	
97	D-CONTC/50372/2024	SANTOSH KUMAR DASH, OAS J. VENEELA	ADV.	//	
		VS	VS	()	
98	D-CONTC/50374/2024	SANTOSH KUMAR DASH, OAS BISWAJIT SATPATHY	ADV.	//	
		VS	VS	()	
99	D-CONTC/50376/2024	SANTOSH KUMAR DASH, OAS SUVASINI PRADHAN	ADV.	//	
		VS	VS	()	
100	D-CONTC/50413/2024	SANTOSH KUMAR DASH, OAS SRABANEE MISHRA	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
101	D-CRLA/36139/2024	ARAVIND AGARWAL, COMM.-CUM-SECY., HIGHER EDUCATION DEPT., KHURDA TUDU @ LADA SINKU	DIPAK RANJAN MISHRA	//	GHAGARBEDA /22 /2019
		VS	VS	()	
102	D-CRLA/36144/2024	STATE OF ODISHA BINOD SAHU	ASHOK KUMAR MISRA	//	SASON /95 /2024
		VS	VS	()	

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103	D-CRLA/36151/2024	STATE OF ODISHA SARAT CHANDRA BARIK VS	ARIJEET MISHRA VS	// PATTAMUNDAI /334 /2024 ()	
104	D-CRLA/36181/2024 CRLA/1222/2024	STATE OF ODISHA SHAKTIRANJAN SINGH SAMANTA VS	BISHNU PRASAD PRADHAN VS	// BALASORE VIGILANCE /32 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)	
105	D-CRLA/36207/2024	STATE OF ODISHA(VIG.) CHAITAN @ CHAITANYA MUNDA VS	DEEPAK KU SAHOO VS	TR/0000008/2015 GHASIPURA /220 /2021 ()	
106	D-CRLA/36214/2024	STATE OF ODISHA BHUBAN MOHAN DASH VS	DEBABRATA DASH VS	// VIGILANCE PS (BERHAMPUR) /31 /2004 ()	
107	D-CRLA/36232/2024	STATE OF ODISHA(VIG.) NARASINGHA NUDEK VS	AMIT PRASAD BOSE VS	// SONEPUR /13 /2021 ()	
108	D-CRLA/36240/2024	STATE OF ODISHA PRADIP KANHAR VS	SATYA RANJAN MULIA VS	// / /0 ()	
109	D-CRLA/36247/2024	STATE OF ODISHA SUKAMANI MEHER VS	BIJAYA KUMAR RAGADA VS	// PADAMPUR /85 /2012 ()	
110	D-CRLA/36255/2024	STATE OF ODISHA SIDHANTA DALABEHERA VS	PRAMOD CHANDRA SEJPADA VS	// SARANGADA /5 /2018 ()	
111	D-CRLA/36265/2024	STATE OF ODISHA TRILOCHAN@BHAGYA MEHER VS	BIJAYA KUMAR RAGADA VS	// PADAMPUR /85 /2012 ()	
112	D-CRLA/36300/2024	STATE OF ODISHA HARIHAR HARIJAN VS	LALATENDU SAMANTARAY VS	// KOTPAD /28 /2017 ()	
113	D-CRLA/36318/2024	STATE OF ODISHA RAMA NAIK VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// DIGAPAHANDI /159 /2021 ()	AOD20240000242C202400038

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114	D-CRLMC/36133/2024	DILLIP KUMAR BISWAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BALIKUDA /107 /2002 () //	
115	D-CRLMC/36140/2024	BIKASH BEHURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SUKINDA /138 /2024 () //	
116	D-CRLMC/36164/2024	BANCHHA @ PANCHANAN BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /180 /2018 () //	
117	D-CRLMC/36168/2024	RAJ KISHORE NAYAK VS STATE OF ODISHA	RAJKISHORE SWAIN VS	/ /0 () //	
118	D-CRLMC/36173/2024	SHRABANA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BIKRAMPUR FCI /134 /2021 () //	
119	D-CRLMC/36175/2024	HARENDRANATH VS STATE OF ODISHA	APARESH BHOI VS	BALASORE TOWN /104 /2024 () //	
120	D-CRLMC/36178/2024 CRLMC/4553/2024	ANISHA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BAISINGA /159 /2020 J.M.F.C., BETANATI(Mayurbhanj) CT/0000415/2020	
121	D-CRLMC/36179/2024	NAKUL BENIA @ NARENDRA NAIK @ DHARUA BABAKSHAYA KUMAR SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SINAPALI /24 /2020 () //	
122	D-CRLMC/36184/2024	SANKAR LAMA @AMAR KUMAR BAHADUR VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /14 /2021 () //	AOD20220003086C202400004
123	D-CRLMC/36191/2024	JAYANTA KUMAR JENA VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	BHUBANESWAR VIGILANCE /20 /2005 () //	
124	D-CRLMC/36228/2024	MONALISA CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAIK VS	BADAMBADI /312 /2024 () //	
125	D-CRLMC/36267/2024	BIPIN PARIDA @ BIPINBIHARI PARIDA	AMIYA RANJAN SWAIN	GHASIPURA /7 /2014	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/36269/2024	SANKARSANA RAUT @ SHANKARASAN ROUT	JYOTIRMAYA SAHOO	ASKA /103 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/36281/2024	RAJENDRA NARAYAN DAS	ANANTA NARAYAN PATTANAYAK	LAXMISAGAR P.S. /274 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/36155/2024	PRIYATAMA BEHERA	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/36158/2024	VINOD RAJGURU SINGH	SIDHARTHA MISHRA	Bamapada (Industrial Area) /206 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/36159/2024	KAMINI SAMAL	ABHIMANYU KHATUA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/36197/2024	JAGADANANDA SAHU	GOKULANANDA SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/36223/2024	SOMANATH DAS	PRAFULLA KUMAR NAYAK	/ /0	
		VS	VS	()	
		MANORAMA DAS		//	
133	D-CRLMP/36258/2024	PRAHALLAD SWAIN	SANJIT KUMAR DAS	//	AOR20220004534C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/36259/2024	PANKAJ LAL JEE JACHAK	AJIT KUMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/36261/2024	GOURI BHOI	MANAS RANJAN BADAJENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/36263/2024	RANJUBALA SAHOO	MANAS RANJAN BADAJENA	/ /0	
		VS	VS	()	

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137	D-CRLMP/36290/2024	STATE OF ODISHA SHANKARSAN MANDAL VS	MANORANJAN MISHRA VS	// /0 ()	
138	D-CRLREV/36220/2024	STATE OF ODISHA AYUSH BALIARSINGH VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /241 /2024 ()	
139	D-CRLREV/36241/2024	STATE OF ODISHA AMIT DHAN VS	DINESH KUMAR MOHANTY VS	// KUCHINDA /134 /2010 ()	AOD20220003518C202400016
140	D-CRLREV/36270/2024	STATE OF ODISHA ANANTA SAHU VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /72 /2021 ()	
141	D-CRP/50208/2024	STATE OF ODISHA SARASWATI BEHERA@MOHANKUDA VS	BASUDEV MISHRA VS	// // ()	
142	D-FAO/50203/2024	DEBENDRA PRASAD PATRO DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, VS	CHANDRA SAMPAK RAY VS	// // ()	AOR20220001406C202400018
143	D-FAO/50261/2024	RADHIKA RANA SHAMBHU@SAMBHU PRASAD GOEL VS	UPENDRA KUMAR SAMAL VS	// // ()	
144	D-FAO/50302/2024	TAPA SWAIN LEGAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., VS	SOHINI HURRAY VS	// // ()	
145	D-FAO/50331/2024	KHETRAMANI PRADHAN RITANJALI PANIGRAHI VS	SUVEN KUMAR PANI VS	// // ()	
146	D-MACA/50191/2024	UNION OF INDIA JHARIA PALEI VS	PRADEEP KUMAR MISHRA VS	// // ()	
147	D-MACA/50193/2024	RAJABALLAV MISHRA SUNITA RANI SETHI@SUNITA SETHI VS	PRADEEP KUMAR MISHRA VS	// // ()	
		SHREE JAGANATH CARRERS PVT.LTD., ROURKELA		//	

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148	D-MACA/50195/2024	DHARANIDHAR NAYAK VS BIJAYA KUMAR SATPATHY	PRADEEP KUMAR MISHRA VS	// 0	
149	D-MACA/50199/2024	RAJANI KANTA DORA VS BINAYA KUMAR PRUSTY	PRADEEP KUMAR MISHRA VS	// 0	
150	D-MACA/50214/2024	JANGALI BEHERA VS RAMESHWAR LAL JAT	RAMESH CHANDRA PRADHAN VS	// 0	
151	D-MACA/50239/2024	BINATA MOHANTA VS INDUMATI SAHU	PRATAP KUMR BEHERA VS	// 0	
152	D-MACA/50248/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS JYOSNA GIRI	SUBRAT SATPATHY VS	// 0	
153	D-MACA/50251/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS BHANUMATI DAS	SUBRAT SATPATHY VS	// 0	
154	D-MACA/50281/2024	D.M., ORIENTAL INSURANCE CO.LTD.(TP HUB), BBSR VS PRABHASINI ROUT	P.P.DUTTA VS	// 0	
155	D-MACA/50290/2024	D.M., ORIENTAL INSURANCE CO. LTD. (TP HUB), BBSR VS SANDHYARANI PRADHAN	P.P.DUTTA VS	// 0	
156	D-MACA/50293/2024	D.M., NATIONAL INSURANCE CO.LTD., BBSR VS A.SAROJINI	PRASANTA KUMAR MAHALI VS	// 0	
157	D-MACA/50389/2024	D.M., UNITED INDIA INSURANCE CO.LTD.,CUTTACK VS ANJALI PUSHTY	RAMESH CHANDRA SAHOO - 1 VS	// 0	
158	D-MACA/50397/2024	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS ANJALI PUSHTY	RAMESH CHANDRA SAHOO-1 VS	// 0	
159	D-MACA/50403/2024	D.M.,UNITED INDIA INSURANCE CO. LTD.,CUTTACK	RAMESH CHANDRA SAHOO-1	//	

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		VS	VS	0	
		ANJALI PUSHTY		//	
160	D-MACA/50422/2024	BASANTA KUMAR SADANGI	DEBASISH PATNAIK	//	
		VS	VS	0	
		LAXMI PARIYA BARIK		//	
161	D-MACA/50425/2024	RAJENDRA NARAYAN BEJ	DEBASISH PATNAIK	//	
		VS	VS	0	
		RAJ KISHORE BEHERA		//	
162	D-MACA/50428/2024	TRILOCHAN BHOI	DEBASISH PATNAIK	//	
		VS	VS	0	
		KARTIK CHANDRA DASH		//	
163	D-MACA/50429/2024	SUVENDU KUMAR SAHOO	DEBASISH PATNAIK	//	
		VS	VS	0	
		JENAMANI SAHOO		//	
164	D-MATA/50221/2024	VARANASI LAXMI SUJATA	ASWINI KUMAR DASH	//	
		VS	VS	0	
		MANGU VENKATECHALA RAVI PARTHA SARATHI		//	
165	D-MATA/50296/2024	BASANTA KALTA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		DIPANJALI KALTA@KUMBHAR		//	
166	D-MATA/50321/2024	ELIZA PRIYADARSHANI	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202400024
		VS	VS	0	
		SAKYASINGH PANDA		//	
167	D-MATA/50322/2024	TAPAN KUMAR JENA	AMARESH CHANDRA SAMAL	//	
		VS	VS	0	
		SARASWATI JENA		//	
168	D-MATA/50357/2024	KSHYANA PRAVA PATTANAIAK	SAIBRATA RATH	//	
		VS	VS	0	
		BABITA MAHANTY		//	
169	D-MATA/50359/2024	SASMITA SETHI	DEVI PRASAD DASH	//	
		VS	VS	0	
		NIRMAL CHANDRA SETHY		//	
170	D-RPFAM/50404/2024	SUBASINI PRADHAN	SOMANATH NANDA	//	
		VS	VS	0	

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171	D-RSA/50223/2024	DHIRENDRA PRADHAN JALADHAR MOHAKUD VS	ARIJEET MISHRA VS	// // 0	
172	D-RSA/50410/2024	DUKHABANDHU SAHU ICHHAMANI @ ICHARANI DASH VS	SUJATA JENA VS	// // 0	
173	D-RVWPET/50255/2024	GUNAMANI DASH BERHAMPUR UNIVERSITY, GANJAM VS	SATYA RANJAN PATI VS	// // 0	
174	D-TRP(C)/50220/2024	DR.SAILENDRA KR. NAYAK PRITIREKHA GIRI VS	KULDEEP MOHANTY VS	// // 0	
175	D-TRP(C)/50276/2024	DEVI PRASAD GIRI SAGARIKA SAHOO @ ANDIA VS	SIDDHARTH GOUTAM DAS VS	// // 0	
176	D-WA/50187/2024	DR. BISWAJIT ANDIA STATE OF ODISHA VS	SURYANARAYAN PATTNAIK,A.G.A VS	// // 0	LOD20240000194C202400247
177	D-WA/50188/2024	TAPAN KUMAR BARAL STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0	LOD20240000194C202400246
178	D-WA/50194/2024	PRAFULLA KUMAR SWAIN STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0	LOD20240000200C202400236
179	D-WA/50212/2024	RAKESH DAS STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // 0	LOD20240000172C202400323
180	D-WA/50222/2024	JYOTI PRAKASH SATPATHY STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0	LOD20240000194C202400248
181	D-WA/50244/2024	SRIKANTA SWAIN STATE OF ODISHA VS	MANAS RANJAN MOHANTY,A.G.A VS	// // 0	LOD20240000200C202400237
		SAMBHU PRASAD BISWAL		//	

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182	D-WA/50259/2024	STATE OF ODISHA VS ROHITA KUMAR NAYAK	JAYANTA KUMAR BAL,A.G.A VS VS	// 0 //	LOD20240000194C202400250
183	D-WA/50268/2024	SWAYAM BIKASH DAS VS STATE OF ODISHA	SIDHESWAR MALLIK VS VS	// 0 //	
184	D-WA/50274/2024	DR. AJIT DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS VS	// 0 //	
185	D-WA/50298/2024	STATE OF ODISHA VS GANESH PRASAD BEHERA	SURYA NARAYAN PATNAIK,A.G.A VS VS	// 0 //	LOD20240000200C202400238
186	D-WA/50305/2024	STATE OF ODISHA VS UMAKANTA SENAPATI	SURYA NARAYAN PATNAIK,A.G.A VS VS	// 0 //	LOD20240000200C202400239
187	D-WA/50306/2024	STATE OF ODISHA VS TUKUNI ROUT	SASWAT DAS,A.G.A VS VS	// 0 //	LOD20240000194C202400251
188	D-WA/50311/2024	KANCHAN PRASAD @ KANCHAN MANISH THACKER VS COLLECTOR, JHARSHUGUDA	SIDHARTHA DAS VS VS	// 0 //	
189	D-WA/50361/2024	STATE OF ODISHA VS JAGANNATH SAHU	SARBESWAR BEHERA,A.G.A VS VS	// 0 //	LOD20240000172C202400324
190	D-WA/50363/2024	STATE OF ODISHA VS BENUDHAR PERA	SASWAT DAS,A.G.A VS VS	// 0 //	LOD20240000194C202400252
191	D-WA/50391/2024	JATESINGHA GRAM PANCHAYAT LEVEL FEDERATION VS PRABHASINI BHOI	MANISH TRIPATHY VS VS	// 0 //	
192	D-WA/50400/2024	ARTABANDHU BEHERA VS State Of Odisha	HAREKRUSHNA DASH VS VS	// 0 //	AOD20240000001C202400368
193	D-WP(C)/50186/2024	SUBRAT KUMAR KAR	MANOJA KUMAR KHUNTIA	//	

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	WP(C)/30361/2024	VS STATE OF ODISHA	VS	() //	
194	D-WP(C)/50189/2024	CHANDRA SEKHAR PATTANAIAK	KAJAL SAHOO	//	
	WP(C)/30326/2024	VS STATE OF ODISHA	VS	() //	
195	D-WP(C)/50190/2024	SURENDRA SETHI	ANIL KUMAR DAS	//	
		VS STATE OF ODISHA	VS	() //	
196	D-WP(C)/50192/2024	TULARAM BADHEI	AJAYA KUMAR NANDA	//	
		VS STATE OF ODISHA	VS	() //	
197	D-WP(C)/50196/2024	M/S. JAGANNATH CORPORATION PROJECTS PVT LTD	BIHUPATNESWAR	//	AOD20240000350C202400008
	WP(C)/30409/2024	VS STATE OF ODISHA	VS	() //	
198	D-WP(C)/50197/2024	JHUNU SETHI	BIJAYA KUMAR BEHERA 1	//	
		VS STATE OF ODISHA	VS	() //	
199	D-WP(C)/50200/2024	GOPAL CHARAN PRUSTY	RAMA KRISHNA BISOI	//	
		VS STATE OF ODISHA	VS	() //	
200	D-WP(C)/50202/2024	RAJIBLOCHAN PATRA	MANAS PATI	//	AOR20220001535C202400146
	WP(C)/30408/2024	VS STATE OF ODISHA	VS	() //	
201	D-WP(C)/50205/2024	LAXMIPRIYA KUDADHA	SWAPNIL ROY	//	AOR20220001600C202400082
		VS STATE OF ODISHA	VS	() //	
202	D-WP(C)/50206/2024	PANCHANAN SAHOO	SWAPNIL ROY	//	AOR20220001600C202400083
		VS STATE OF ODISHA	VS	() //	
203	D-WP(C)/50207/2024	ALL ORISSA JUDICIAL TYPIST ASSOCIATION, CUTTACK	RAKSHUDEV PUJARI	//	
		VS REGISTRAR GENERAL, ORISSA HIGH COURT	VS	() //	
204	D-WP(C)/50209/2024	JAGANNATH BEHERA	GOPINATH SETHI	//	
		VS	VS	()	

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205	D-WP(C)/50210/2024	STATE OF ODISHA SURIT RANJAN DASH VS	ASHIS KUMAR MISHRA VS	// // 0	
206	D-WP(C)/50211/2024	THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR CHACHINA BRAHMESWARA SHG, BHDRAK VS	AJIT KUMAR SAHOO VS	// // 0	
207	D-WP(C)/50213/2024 WP(C)/30420/2024	STATE OF ODISHA SHIBASIS MAHALA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
208	D-WP(C)/50217/2024 WP(C)/30418/2024	STATE OF ODISHA PARAMANANDA NAYAK VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
209	D-WP(C)/50219/2024	STATE OF ODISHA ISWAR CHANDRA BEHERA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
210	D-WP(C)/50224/2024	STATE OF ODISHA DIPANJALI MOHANTY VS	BISHNU CHARAN SAHU VS	// // 0	
211	D-WP(C)/50225/2024	STATE OF ODISHA JYOTIRMAYEE PADHY VS	RAMDAS ACHARY VS	// // 0	
212	D-WP(C)/50227/2024	STATE OF ODISHA RABINDRANATH BEHERA VS	NIHAL RATH VS	// // 0	
213	D-WP(C)/50229/2024	STATE OF ODISHA PITAMBAR SWAIN VS	ANJAN KUMAR BISWAL VS	// // 0	
214	D-WP(C)/50231/2024	STATE OF ODISHA RAJU BARIK VS	HEMANTA KUMAR MOHANTA VS	// // 0	
215	D-WP(C)/50232/2024	STATE OF ODISHA SANKAR BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// // 0 //	

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216	D-WP(C)/50233/2024	BIRBAL MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //	
217	D-WP(C)/50234/2024	BHAGBAN PATTANAİK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
218	D-WP(C)/50235/2024	ALLURI RADHA VS THE COLLECTOR, RAYAGADA	SUBHENDU KAR VS	// 0 //	
219	D-WP(C)/50236/2024	CHANDRASEKHAR NAG VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400025
220	D-WP(C)/50237/2024	UMAKANTA DHAL VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //	
221	D-WP(C)/50238/2024 WP(C)/30429/2024	ASWINI KUMAR BIDYADHAR VS R.T.O.BARBIL	KHIROD CHANDRA MAJHI VS	// 0 //	
222	D-WP(C)/50240/2024 WP(C)/30431/2024	BAPINATH SAHA VS R.T.O.BARBIL	KHIROD CHANDRA MAJHI VS	// 0 //	
223	D-WP(C)/50241/2024	DR.MOHAN KUMAR MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
224	D-WP(C)/50243/2024	MUKTIKANTA BADU VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //	
225	D-WP(C)/50245/2024	JALADHARA PRADHAN VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400026
226	D-WP(C)/50246/2024	SANTOSH KUMAR KAR VS THE INSPECTOR GENERAL OF REGISTRATION , CUTTACK	RASHMI RANJAN DASH VS	// 0 //	
227	D-WP(C)/50247/2024	BASANTI NAYAK	MAHITOSH SINHA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/50249/2024	DHARITRI PANDA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
229	D-WP(C)/50250/2024	SOUVAGYA KUMAR JAGADEB	DHARMENDER KUMAR JOSHI	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE		//	
230	D-WP(C)/50252/2024	NARAYAN BEHERA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/50253/2024	SANJEEB KUMAR DAS	AKSHAYA KUMAR JENA	//	
	WP(C)/30407/2024	VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/50254/2024	SASI REKHA PATI	BINI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/50256/2024	TIKEMANI NAG	ABINASH PATTJOSHI	//	AOD20240000627C202400027
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/50257/2024	B MAHESWAR SUBUDHI	MANORANJAN PADHY	//	AOD20220003086C202400003
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/50260/2024	DEBENDRA KUMAR MISHRA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/50262/2024	JAMBU BEWA	ASHUTOSH KUANR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/50263/2024	SUJATA PANDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/50264/2024	HIRABATI SAHU	ASHUTOSH KUANR	//	
		VS	VS	0	

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239	D-WP(C)/50265/2024	STATE OF ODISHA M/S ENVIROCARE INFRASOLUTION PVT LTD., SUNDARAKHAR MISHRA	VS	//	
240	D-WP(C)/50266/2024	STATE OF ODISHA BUTURAM SAHU	ASHUTOSH KUANR	//	
241	D-WP(C)/50269/2024	STATE OF ODISHA SIBA PRASAD KHATAI	SAROJA KANTA SAMAL	//	
242	D-WP(C)/50270/2024	STATE OF ODISHA PRAFULLA BAGH	ASHUTOSH KUANR	//	
243	D-WP(C)/50272/2024	STATE OF ODISHA SUSHAMA NANDA	ASHOK KUMAR PANIGRAHI	//	
244	D-WP(C)/50275/2024	STATE OF ODISHA BHARAMARABAR BEHERA	ASHUTOSH KUANR	//	
245	D-WP(C)/50277/2024	STATE OF ODISHA KRUSHNA CHANDRA DEHURY	ASHUTOSH KUANR	//	
246	D-WP(C)/50279/2024	STATE OF ODISHA SMARITA SAMANTARAY	ASHOK KUMAR PANIGRAHI	//	
247	D-WP(C)/50280/2024	STATE OF ODISHA DHULIA SAHU	ASHUTOSH KUANR	//	
248	D-WP(C)/50282/2024	STATE OF ODISHA SABITA NANDA	ASHOK KUMAR PANIGRAHI	//	
249	D-WP(C)/50283/2024	STATE OF ODISHA ANTARYAMI PRADHAN	ASHUTOSH KUANR	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/50284/2024	SANHITA DAS VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
251	D-WP(C)/50285/2024	AJANU PRADHAN VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //	
252	D-WP(C)/50286/2024	LAXMI MATIARY VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //	
253	D-WP(C)/50287/2024	JYOSHNARANI MAHARANA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //	
254	D-WP(C)/50288/2024	NISHAKAR MOHAKUL VS STATE OF ODISHA	ASHUTOSH KUANR VS	// 0 //	
255	D-WP(C)/50291/2024	SUJATA ACHARYA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
256	D-WP(C)/50294/2024	ABHAYA PRASAD NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
257	D-WP(C)/50295/2024	DIPTISH KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
258	D-WP(C)/50297/2024	M/S. SABYASACHI SAHOO VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202400067
259	D-WP(C)/50299/2024	GOBARDHAN PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
260	D-WP(C)/50300/2024	SARAJIT KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
261	D-WP(C)/50301/2024	SANJUKTA MOHANTY	SUKANTA KUMAR NAYAK (2)	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/50303/2024	LALIT KUMAR BAHINIPATI	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/50304/2024	DOLANTI NAG	ASHOK KUMAR DAS	//	
	WP(C)/30419/2024	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/50307/2024	JAGNYASENI RANA	ASHOK KUMAR DAS	//	
	WP(C)/30424/2024	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/50309/2024	S.K.MUMTAZ	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/50310/2024	RABINDRANATH BEHERA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/50312/2024	TARANGABALA PRUSTY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/50313/2024	MAMATA SAHU	LALIT KUMAR MAHARANA	//	
	WP(C)/30423/2024	VS	VS	0	
		ODISHA GRAMYA BANK, BBSR		//	
269	D-WP(C)/50314/2024	BASANTA SENAPATI	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/50315/2024	SK.TASAWAR	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/50316/2024	FAZIL KHAN	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/50317/2024	SUDHAKAR BEHERA	JYOTIRMAY GUPTA	//	
		VS	VS	0	

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273	D-WP(C)/50318/2024	STATE OF ODISHA SK.MAJIT ALI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
274	D-WP(C)/50319/2024	STATE OF ODISHA MD.JALLALUDDIN VS	PRASANTA KUMAR NANDA VS	// // 0	
275	D-WP(C)/50320/2024	STATE OF ODISHA SINMAYEE NAHAK VS	KABIR KUMAR JENA VS	// // 0	AOD20240000733C202400011
276	D-WP(C)/50323/2024	STATE OF ODISHA KHAGENDRA BARIK VS	MANOJ KUMAR MOHANTY VS	// // 0	
277	D-WP(C)/50324/2024	UNION OF INDIA CHANDAN KUMAR PANDA VS	PITAMBAR BEHERA VS	// // 0	AOR20220003697C202400017
278	D-WP(C)/50325/2024	STATE OF ODISHA SK.SAHIP VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
279	D-WP(C)/50326/2024	STATE OF ODISHA AFSAR KHAN VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
280	D-WP(C)/50327/2024	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	GOPINATH MISHRA VS	// // 0	
281	D-WP(C)/50328/2024	BHUBANESWAR DEVELOPMENT AUTHORITY KANKESWAR SAHOO VS	DILLIP KUMAR SAHU VS	// // 0	
282	D-WP(C)/50329/2024	STATE OF ODISHA SK. ISSAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
283	D-WP(C)/50330/2024	STATE OF ODISHA SK.KUTABUDDIN VS	PRAVAT RANJAN SUTAR VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/50332/2024	BASANTA MAHARANA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
285	D-WP(C)/50333/2024	KASIM KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
286	D-WP(C)/50334/2024	NEELAM AGRAWAL VS THE COLLECTOR, BARAGARH	BUDHIRAM DAS VS	// 0 //	
287	D-WP(C)/50335/2024	PREMANANDA MOHARANA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
288	D-WP(C)/50336/2024	PARAMANANDA PATRA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
289	D-WP(C)/50337/2024	M/S. BIJAYA KETAN PANDA, KENDRAPADA VS ASST. COMNR, GST AND CENTRAL EXCISE, CUTTACK-II DIVISION	KAJAL SAHOO VS	// 0 //	
290	D-WP(C)/50338/2024	ANASUYA NANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
291	D-WP(C)/50339/2024	CHAKRADHAR SAHU VS STATE OF ODISHA	PABITRA KUMARA NAYAK VS	// 0 //	
292	D-WP(C)/50340/2024	MANAS RANJAN PADHY VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
293	D-WP(C)/50341/2024	PATITA PABAN JENA VS STATAE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
294	D-WP(C)/50342/2024	ARATI SAHOO VS SANTOSHINI BISWAL	PRAJIT KUMAR PRADHAN VS	// 0 //	
295	D-WP(C)/50343/2024	M/S DEBASIS PATTANAIK	SUBHAJEET SAHU	//	

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		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/50344/2024	PURANDARA PARIDA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/50345/2024	SHIVANANDA ROUSTRAY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/50346/2024	SUJIT KUMAR NAYAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/50347/2024	SANDIPANI MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/50348/2024	SAMRITA PATRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/50349/2024	SANJIB BANKIRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/50350/2024	KRUSHNA CHANDRA MISHRA	KARUNAKAR JENA	//	
		VS	VS	0	
		SARAT KUMAR MISHRA		//	
303	D-WP(C)/50351/2024	NISHIKANTA MALIK	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
		THE PRESIDING OFFICER STATE EDUCATION TRIBUNAL		//	
304	D-WP(C)/50352/2024	ROJALINI MOHAPATRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/50353/2024	SANTOSH KUMAR PATRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/50354/2024	SANTILATA PADHI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	

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307	D-WP(C)/50355/2024	STATE OF ODISHA M/S RANGLAL MODI AND SONS VS	BHABANI PRASAD MOHANTY VS	// // 0	
308	D-WP(C)/50356/2024	THE ASST COMMISSIONER OF STATE TAX KHALLI RAM SAHU VS	NIRANJAN LENKA VS	// // 0	
309	D-WP(C)/50360/2024	STATE OF ODISHA INDERA MOTORS,SUNDARGARH VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202400068
310	D-WP(C)/50362/2024	COMMISSIONER OF COMMERCIAL TAXES, CT AND GST, ODISHA KHALLI RAM SAHU VS	NIRANJAN LENKA VS	// // 0	
311	D-WP(C)/50364/2024	STATE OF ODISHA GAGAN KUMAR ROUT VS	BHABANI PRASAD MOHANTY VS	// // 0	
312	D-WP(C)/50365/2024	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA HADU TURUK VS	PRAJIT KUMAR PRADHAN VS	// // 0	
313	D-WP(C)/50366/2024	UNION OF INDIA SARMILA MISHRA VS	NIRANJAN LENKA VS	// // 0	
314	D-WP(C)/50368/2024	STATE OF ODISHA PURUSOTTAM BHARTI @ PURUSHOTTAM BHARATILAMBODOR ACHARI VS	NIRANJAN LENKA VS	// // 0	
315	D-WP(C)/50370/2024	AUTHORIZED OFFICER-CHIEF MANAGER, BANK OF BARODA, BHADRAK M/S HOTEL RAJ VS	ITISHREE TRIPATHY VS	// // 0	
316	D-WP(C)/50371/2024	ASSISTANT COMMISSIONER OF STATE TAX CT AND GST RAJAT KUMAR MOHANTY VS	BIDYADHAR MANSING VS	// // 0	
317	D-WP(C)/50373/2024	STATE OF ODISHA PRASANTA KUMAR LENKA VS	PRAFULLA KUMAR KAR VS	// // 0	
		THE PENDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/50375/2024	SANGHMITRA SAHOO @ PANDA VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR, KHURDA	PRAFULLA KUMAR KAR VS THE PRESIDING OFFICER, STATE EDUCATION TRIBUNAL, BBSR, KHURDA	// 0 //	
319	D-WP(C)/50377/2024	M/S PRAKASH KUMAR KAR VS SUPERINTENDENT CGST AND CENTRAL EXCISE	ITISHREE TRIPATHY VS SUPERINTENDENT CGST AND CENTRAL EXCISE	// 0 //	
320	D-WP(C)/50378/2024	DILIP SAHU VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS UNION OF INDIA	// 0 //	
321	D-WP(C)/50379/2024	SUSANTA GOUDA VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS UNION OF INDIA	// 0 //	
322	D-WP(C)/50380/2024	GAJENDRANATH SHAW VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/50381/2024	ALLI AHAD VS COLLECTOR, CUTTACK	KISHORE KUMAR MISHRA VS COLLECTOR, CUTTACK	// 0 //	AOD20240000867C202400001
324	D-WP(C)/50382/2024	NARESH KALAPA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	// 0 //	
325	D-WP(C)/50383/2024	DR. AJIT DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/50384/2024	JAYANTI JENA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/50385/2024	PRAFULLA CHANDRA PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/50387/2024	SARASWATI DAS @ ROUT VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/50388/2024	BUDHURAM SINGH	PRAFULLA KUMAR MOHAPATRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/50390/2024	UPENDRA SAHOO	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
331	D-WP(C)/50392/2024	BAURIBANDHU DAKUA	OMKAR DEVDAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/50393/2024	HARIHAR GIRI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/50394/2024	TRILOCHAN ROUT	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/50395/2024	SUDARSHAN JENA	OMKAR DEVDAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/50396/2024	SOMANATH GOUDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/50398/2024	ARJUNA BISOI	OMKAR DEVDAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/50399/2024	BASURAM PURIA	OMKAR DEVDAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/50401/2024	DR. DEEPAK KUMAR DEHURY	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/50402/2024	MAHESWAR PRADHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/50405/2024	DURJYODHAN DAMI	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	

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341	D-WP(C)/50406/2024	UNION OF INDIA BINOD CHANDRA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0 //	
342	D-WP(C)/50408/2024	RAMA MAJHI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //	AOD2024000001C202400369
343	D-WP(C)/50409/2024	M/S. BISWAJIT CHOUDHURY, JAGATSINGHPUR VS STATE TAX OFFICER, JAGATSINGHPUR	MADHAB LAL AGARWAL VS	// 0 //	
344	D-WP(C)/50411/2024	PRADYUMNA SAHU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //	
345	D-WP(C)/50414/2024	MAHANI CHARAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR NAYAK VS	// 0 //	
346	D-WP(C)/50415/2024	SANTI NAIK VS STATE OF ODISHA	DEBENDRA KUMAR DAS VS	// 0 //	
347	D-WP(C)/50416/2024	SHARMISHTA ROUT VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	// 0 //	
348	D-WP(C)/50417/2024	M/S ASHOK KUMAR JENA, CUTTACK VS ADDITIONAL COMMISSIONER, BBSR	MADHAB LAL AGARWAL VS	// 0 //	
349	D-WP(C)/50419/2024	SAROJNI JENA VS REVENUE DIVISIONAL COMMISSIONER , CENTRAL DIVISION , CUTTACK	BANAMALI SAHOO VS	// 0 //	
350	D-WP(C)/50420/2024	GGLPL PCTPL JV, ANGUL VS M.C.L.SAMBALPUR	AVIJIT PATNAIK VS	// 0 //	
351	D-WP(C)/50421/2024	SHRUTI RANJAN SAMANTARAY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	

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352	D-WP(C)/50423/2024	M/S. SURESH AGRAWAL AND CO. VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400092
353	D-WP(C)/50424/2024	SACHINDRA NATH DATTA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //	
354	D-WP(C)/50426/2024	M/S. SUSHANTA KUMAR MOHAPATRA, CUTTACK VS ASST COMNR, GST AND CENTRAL EXCISE, CUTTACK- II	MADHAB LAL AGARWAL VS	// 0 //	
355	D-WP(C)/50427/2024	DASARATHI SAHOO VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	// 0 //	
356	D-WP(C)/50430/2024	M/S. DECO FAME, SAMBALPUR VS CHIEF COMNR OF CT AND GST, CUTTACK	SUMIT LAL VS	// 0 //	
357	D-WP(C)/50431/2024	MANOJA MANJARI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
358	D-WP(C)/50432/2024	SHANTI MANJARI DEI VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //	
359	D-WP(C)/50433/2024	PRADEEP KUMAR DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
360	D-WP(C)/50434/2024	SADASIBA TRIPATHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
361	D-WP(C)/50435/2024	BRAJAMOHAN NAYAK VS UNION OF INDIA	GOPAL KRUSHNA NANDA VS	// 0 //	
362	D-WP(C)/50436/2024	HARIHAR MOHANTY VS VICE CHANCELLOR, UTKAL UNIVERSITY	SUJATA JENA VS	// 0 //	
363	D-WP(C)/50437/2024	K AND K PERSON AND SECURITY SERVICES (PVT) LTD	BIKRAM SENAPATI	//	

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		VS	VS	()	
364	D-WP(C)/50438/2024	AUTHORITY UNDER MINIMUM WAGES ACT, 1948 AND REGIONAL LABOUR COMMISSIONER (CENTRAL), BBSR BANSIDHAR NAYAK	SHAMBHU CHARAN NATH SHARMA	//	
		VS	VS	()	
365	D-WP(C)/50439/2024	STATE OF ODISHA M/S SRI DURGA CONDEV PVT LTD	ANUP NARAYAN MOHANTY	//	
		VS	VS	()	
366	D-WP(C)/50440/2024	COMMISSIONER CT AND GST ODISHA SRIKANT PANIGRAHY	AMITAV TRIPATHY	//	
		VS	VS	()	
367	D-WP(C)/50441/2024	DEBASREE SAHU K AND K PERSON AND SECURITY SERVICES(PVT.) LTD, BBSR	LEKSHMI SENAPATI	//	
		VS	VS	()	
368	D-WP(C)/50442/2024	AUTHORITY UNDER MINIMUM WAGES ACT 1948 AND REGIONAL LABOUR COMMISSIONER (CENTRAL), BBSR SABITA BARIK	MANOJ KUMAR PATI	//	
		VS	VS	()	
369	D-WP(C)/50443/2024	STATE OF ODISHA PRADEEP KUMAR SAHOO	MISS NAMITA PATTANAİK	//	
		VS	VS	()	
370	D-WPCRL/36141/2024	CHIEF MANAGER/ AUTHORISED OFFICER, STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR BAHADUR KANDANGKEL	AMBIKA PRASAD RAY	JAMDA PS /95 /2024	
		VS	VS	()	
371	D-WPCRL/36239/2024	STATE OF ODISHA NILAKANTHA MAHANA	MONOMOY BASU	//	
		VS	VS	()	
372	D-ABLAPL/36134/2024 ABLAPL/13761/2024	STATE OF ODISHA NARAHARI JENA @ HATI	RAJENDRA NARAYAN ROUT	BHANDARİPOKHARI /138 /2008	AOR20220001558C202400200
		VS	VS	()	
373	D-ABLAPL/36135/2024	STATE OF ODISHA VEENA KUMARI	HARAPRASAD SAHU	BHARATPUR PS /314 /2024	AOR20220001268C202400008
		VS	VS	()	
374	D-ABLAPL/36136/2024	STATE OF ODISHA JAYA CH. PRADHAN	ARUN KUMAR PATRA	//	
		VS	VS	/ /0	
				()	

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375	D-ABLAPL/36137/2024 ABLAPL/13749/2024	STATE OF ODISHA BABAJI BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// / /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000333/2024	
376	D-ABLAPL/36146/2024 ABLAPL/13750/2024	RAJENDRA PRADHAN @ RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	HINASH KUMAR KUND VS	PURI TOWN /72 /2024 () //	
377	D-ABLAPL/36149/2024	BHIMASEN @ BHIMSEN LENKA VS STATE OF ODISHA	PREMRAJ GOUDA VS	PURI TOWN /72 /2024 () //	
378	D-ABLAPL/36150/2024	ARUN KUMAR MAHTO @ ARUN MAHATO VS STATE OF ODISHA	SABYASACHI MISHRA VS	JODA /282 /2024 () //	
379	D-ABLAPL/36152/2024	SANJAY KUMAR BARIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /255 /2023 () //	
380	D-ABLAPL/36153/2024 ABLAPL/13751/2024	INDUMATI BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /334 /2024 () //	
381	D-ABLAPL/36154/2024	JAGABANDHU SUTAR VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /363 /2024 () //	
382	D-ABLAPL/36156/2024	RINKU SINGH @ HARPREET @ HARPRIT SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /340 /2024 () //	
383	D-ABLAPL/36157/2024	JIKHIRIYA GAMANGA VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /165 /2024 () //	
384	D-ABLAPL/36160/2024	SURESH BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TITILAGARH /183 /2022 () //	
385	D-ABLAPL/36161/2024	SANKAR DALAI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR SADAR /292 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/36162/2024	JHADESWAR JENA VS STATE OF ODISHA	DEBASISH SAMAL VS	BHOGRAI /440 /2024 ( //	
387	D-ABLAPL/36165/2024	AJU@KHAGESWAR BHUTIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /872 /2024 ( //	AOR20220001648C202400078
388	D-ABLAPL/36169/2024	SAHIL @ MD.SAHIL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	JHARSUGUDA /634 /2024 ( //	
389	D-ABLAPL/36172/2024	BALARAM MOHARANA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1045 /2024 ( //	
390	D-ABLAPL/36174/2024	SHISHIR NAIK @ SISIRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /500 /2024 ( //	
391	D-ABLAPL/36177/2024	PITAMBAR KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /68 /2024 ( //	
392	D-ABLAPL/36182/2024	RENU PRAVA BISWAL @ RENU BISWAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JAJPUR SADAR /328 /2024 ( //	
393	D-ABLAPL/36192/2024	RAHUL MOHANTY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	TIRTOL /566 /2024 ( //	
394	D-ABLAPL/36194/2024	SANJUKTA BARIHA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	SOHELLA /405 /2024 ( //	
395	D-ABLAPL/36198/2024	SWADESH @SADESH @SUDESH KHARA @SWADESH KHARA VS STATE OF ODISHA	SRINIVAS KUMAR BARAL VS	LAXMIPUR /72 /2023 ( //	AOR20220001297C202400116
396	D-ABLAPL/36203/2024	SUKANTA SAHU @ SAHOO VS STATE OF ODISHA	SATYAJIT DAS VS	TANGI /240 /2024 ( //	
397	D-ABLAPL/36206/2024	BIJAYA KUMAR NAYAK	DEEPAK KU SAHOO	KENDRAPARA SADAR /613 /2024	

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**FILING REPORT AS ON :02/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/36208/2024	NRUSINGHA SENAPATI	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /558 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/36211/2024	RAHUL RAUTARAYA	RAKESH RANJAN DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/36212/2024	KANHA JENA	ANUGRAHA NARAYAN SAMANTRAY	TIRTOL /556 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/36213/2024	HARIA @ HAREKRUSHNA BEHERA	BICHITRA NARAYANA SATAPATHY	KUJANGA /506 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/36221/2024	GENDU @ BABLU BEHERA @ MANORANJAN BEHERA	SUSHANTA KUMAR SAMANTARAY	MANGALA BAG /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/36222/2024	GENDU @ BABLU BEHERA @ MANORANJAN BEHERA	SUSHANTA KUMAR SAMANTARAY	MANGALA BAG /307 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/36225/2024	GOURANGA CHARAN SAHOO	MANAS KUMAR CHAND	KHURDA SADAR /287 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/36230/2024	ANANDA KUMAR NAYAK	AKSHAYA KUMAR SAHOO	DEOGARH /567 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/36231/2024	NARESH PRADHAN	AKSHAYA KUMAR SAHOO	KHAJURIPADA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/36233/2024	KARAN KUMAR SAHANI @ KARAN SAHANI	PABITRA KUMAR NAYAK	PLANTSITE /895 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/36234/2024	RAMESH SAHANI	PABITRA KUMAR NAYAK	PLANTSITE /895 /2024	
		VS	VS	()	

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### FILING REPORT AS ON :02/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/36245/2024	STATE OF ODISHA SAHIL @ RAKESH MALLIK VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /918 /2024 ()	
410	D-ABLAPL/36246/2024	STATE OF ODISHA SANTOSH KUMAR MUNI@BABU RAULA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /774 /2024 ()	AOR20220001631C202400180
411	D-ABLAPL/36248/2024	STATE OF ODISHA BULU @ ARJUN CHARAN JENA VS	AKSHAYA KUMAR SAHOO VS	// BONTH /180 /2024 ()	
412	D-ABLAPL/36250/2024	STATE OF ODISHA SANTOSH JENA @ SANTOSH KUMAR JENA VS	MANOJ KUMAR PANDA VS	// KUAKHIA /477 /2024 ()	
413	D-ABLAPL/36251/2024	STATE OF ODISHA DEBASIS SUBUDHI@BAPU SUBUDHI VS	LAXMINARAYAN RAYATSINGH VS	// INFOVALLY UPD BHUBANESWAR /264 /2024 ()	AOD20240000645C202400018
414	D-ABLAPL/36253/2024	STATE OF ODISHA ANANDA KUMAR NAYAK VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /456 /2024 ()	
415	D-ABLAPL/36254/2024	STATE OF ODISHA KARPURA MAJHI VS	PRAMOD KUMAR JENA VS	// BALIAPAL /252 /2024 ()	
416	D-ABLAPL/36257/2024	STATE OF ODISHA UDIPTTA KUMAR BEHERA VS	PRAMOD KUMAR JENA VS	// JHUMPURA /201 /2024 ()	
417	D-ABLAPL/36260/2024	STATE OF ODISHA ANNAPURNA BEHERA VS	TUSAR KANTA SAHOO VS	// Maitri Vihar PS /456 /2024 ()	
418	D-ABLAPL/36264/2024	STATE OF ODISHA SUBHASMITA ROUT VS	SUKANTA KUMAR NAYAK (2) VS	// BARI RAMACHANDRAPUR /480 /2024 ()	
419	D-ABLAPL/36266/2024	STATE OF ODISHA R.NIRANJAN REDDY VS	SANJAY KUMAR PRADHAN VS	// K.NUAGAON /305 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/36271/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH RURAL /181 /2024 () //	
421	D-ABLAPL/36272/2024	SANGHAMITRA BHUTIA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1045 /2024 () //	
422	D-ABLAPL/36273/2024	RABINDRA KUMAR SAHOO @ RABI SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	MAHILA P.S. BUXIBAZAR /186 /2024 () //	
423	D-ABLAPL/36274/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH RURAL /180 /2024 () //	
424	D-ABLAPL/36276/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH SADAR /318 /2024 () //	
425	D-ABLAPL/36278/2024	PARESH KUMAR BISWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR SADAR /335 /2024 () //	
426	D-ABLAPL/36279/2024	SANTOSH KUMAR MALLICK @ SANTOSH MALLICK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR TOWN /469 /2024 () //	
427	D-ABLAPL/36280/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH RURAL /179 /2024 () //	
428	D-ABLAPL/36282/2024	PARESH KUMAR BISWAL VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR TOWN /471 /2024 () //	
429	D-ABLAPL/36283/2024	MANOJ PRADHAN @ PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH SADAR /319 /2024 () //	
430	D-ABLAPL/36284/2024	M.BANAMALI PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	KABISURYANAGAR /720 /2024 () //	
431	D-ABLAPL/36285/2024	BALABHADRA DAS	PRANAYA KUMAR DASH	JAJPUR TOWN /472 /2024	

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**FILING REPORT AS ON :02/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/36286/2024	MANOJ PRADHAN @ PADHAN	SUSANTA KUMAR SAHU	BARGARH SADAR /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/36287/2024	PARESH KUMAR BISWAL	PRANAYA KUMAR DASH	JAJPUR SADAR /334 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/36288/2024	RAMESH CHANDRA SWAIN	PANCHANAN PANIGRAHI	CHOUDWAR /608 /2024	AOD20240000001C202400366
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/36289/2024	SRIKANTA SAHOO @ SRIKANTA CHANDRA SAHOO	PRADIPTA BEURA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/36291/2024	BINAYA BHUSAN PATTANAIAK	DEVASHIS PANDA	JAJPUR SADAR /334 /2024	AOR20220001247C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/36292/2024	BINAYA BHUSAN PATTANAIAK	DEVASHIS PANDA	JAJPUR SADAR /335 /2024	AOR20220001247C202400027
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/36293/2024	B.KAILASH @ BUGURU KAILASH	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /724 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/36295/2024	PRASANNA MARTHA @ BANA	JYOTIRMAYA SAHOO	BOLAGARH P.S. /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/36297/2024	TAPAN @ TAPAN PATRA	DILLIP KUMAR MOHANTY	BARANGA /460 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/36301/2024	CHARAN BEHERA	BAIJAYANTI MOHANTY	K.NUAGOAN /58 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/36303/2024	UMESH SETHI	ALOK KUMAR PANDA	BARIA /197 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/36304/2024	STATE OF ODISHJA PRANATI KAR VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /22 /2024 ()	
444	D-ABLAPL/36305/2024	SUDAM JHANKAR VS STATE OF ODISHA	ANIRUDHA DAS VS	// BOUDH /58 /2015 ()	
445	D-ABLAPL/36306/2024	PULATA MAHANTA @ CHEPU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// SAHID NAGAR P.S. /485 /2024 ()	
446	D-ABLAPL/36307/2024	SATYABRATA SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// MAHILA P.S. BUXIBAZAR /186 /2024 ()	
447	D-ABLAPL/36312/2024	SUSHANT SAHOO VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// MAHILA P.S. BUXIBAZAR /171 /2024 ()	
448	D-ABLAPL/36313/2024	SANTILATA SAHOO VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// MAHILA P.S. BUXIBAZAR /171 /2024 ()	
449	D-ABLAPL/36314/2024	LALJEET SAHOO VS STATE OF ODISHA	RAJLAXMI BISWAL VS	// TALCHER TOWN /438 /2023 ()	
450	D-ABLAPL/36315/2024	AJIT BISWAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// KAMAKHYANAGAR /433 /2024 ()	
451	D-ABLAPL/36316/2024	GIRIJA SANKAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// JALESWAR /602 /2024 ()	
452	D-ABLAPL/36320/2024	DEBABRATA PAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	// MARINE PST TALCHUA /103 /2024 ()	
453	D-ABLAPL/36321/2024	KALIA@MANASH JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 ()	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/36322/2024	CHITTARANJAN PADHI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	AIR FIELD P.S. /231 /2024 () //	
455	D-ABLAPL/36326/2024	PRASHANTA @ PRASANTA BEHERA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /214 /2024 () //	
456	D-ABLAPL/36327/2024	RANJIT KARADA @ KARAD VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /51 /2022 () //	
457	D-ABLAPL/36330/2024	S.SARASWATI REDDY VS STATE OF ODISHA	S.S.RAY (2) VS	CHAMAKHANDI /408 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :02/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/49406/2024 LPA/ /	JHUNA MAJHI MP	MANAS RANJAN SATPATHY	5/2024
2	D-CRLLP/44/2012 CRLLP/44/2012	STATE MP	M/S.A.S.C.VIG	59/2024
3	D-CRP/4/2014 CRP/4/2014	M/S.NEW CONSOLIDATED MP	M/S.BASUDEV MISHRA	96/2024
4	D-TRPCRL/29429/2024 TRPCRL/87/2024	AMULYA KUMAR SAMAL MP	BRAHMANANDA TRIPATHY	96/2024
5	D-CRP/50208/2024 CRP/ /	SARASWATI BEHERA@MOHANKUDA MP	BASUDEV MISHRA	97/2024
6	D-TRPCRL/35846/2024 TRPCRL/103/2024	DAITARI@DAITARI CHARAN PARIDA MP	PRAVASH CHANDRA JENA	97/2024
7	D-ELPET/31207/2024 ELPET/23/2024	LALIT KUMAR BEHERA MP	SUBASH MOHAPATRA	126/2024
8	D-JCRLA/118/2017 JCRLA/118/2017	DAKTAR SAMINI MP		262/2024
9	D-JCRLA/18047/2024 JCRLA/113/2024	DIPAK NAYAK MP	M/S BHARATI DASH	263/2024
10	D-CRLMP/36223/2024 CRLMP/ /	SOMANATH DAS MP	PRAFULLA KUMAR NAYAK	275/2024
11	D-TRP(C)/50220/2024 TRP(C)/ /	PRITIREKHA GIRI MP	KULDEEP MOHANTY	408/2024
12	D-LAA/17/2011 LAA/17/2011	STATE MP	ASC	409/2024
13	D-TRP(C)/50276/2024 TRP(C)/ /	SAGARIKA SAHOO @ ANDIA MP	SIDDHARTH GOUTAM DAS	409/2024
14	D-LAA/17/2011 LAA/17/2011	STATE MP	ASC	410/2024
15	D-TRP(C)/49506/2024 TRP(C)/ /	ANKITA KUMARI TRIPATHY@PATRA MP	JAGAJIBAN PRADHAN	410/2024
16	D-LAA/17/2011 LAA/17/2011	STATE MP	ASC	411/2024
17	D-LAA/17/2011 LAA/17/2011	STATE MP	ASC	412/2024
18	D-LAA/17/2011 LAA/17/2011	STATE MP	ASC	413/2024
19	D-LAA/17/2011 LAA/17/2011	STATE MP	ASC	414/2024
20	D-RVWPET/50255/2024 RVWPET/ /	BERHAMPUR UNIVERSITY, GANJAM MP	SATYA RANJAN PATI	436/2024
21	D-RVWPET/50255/2024 RVWPET/ /	BERHAMPUR UNIVERSITY, GANJAM MP	SATYA RANJAN PATI	437/2024
22	D-RVWPET/47730/2024 RVWPET/282/2024	G.M. (TECHNICAL), NHAI, BBSR MP	UMESH CHANDRA MOHANTY	438/2024
23	D-RVWPET/47731/2024 RVWPET/ /	GENERAL MANAGER,(NHAI), KHORDHA MP	UMESH CHANDRA MOHANTY	439/2024
24	D-RVWPET/47356/2024 RVWPET/ /	GENERAL MANAGER(TECHNICAL), BBSR MP	UMESH CHANDRA MOHANTY	440/2024
25	D-RVWPET/47733/2024 RVWPET/ /	G.M. (TECHNICAL), NHAI, BBSR MP	UMESH CHANDRA MOHANTY	441/2024
26	D-RVWPET/47353/2024	GENERAL MANAGER(TECHNICAL),NHAI, <del>KHORDHA</del>	UMESH CHANDRA MOHANTY	

	RVWPET/ /	MP		442/2024
27	D-RVWPET/47354/2024	GENERAL MANAGER(TECHNICAL),NHAI,KHOSLA	CHANDRA MOHANTY	
	RVWPET/ /	MP		443/2024
28	D-CONTC/30226/2024	NILAMANI TRIPATHY		
	CONTC/5820/2024	MP		477/2024
29	D-CONTC/588/2019	PRIYADARSINI SAMAL	M/S SANGRAM JENA	
	CONTC/588/2019	MP		478/2024
30	D-CONTC/13717/2024	MAHESH CHANDRA MOHANTY	M/S ACHYUTANANDA ROUTRAY, AR, B. N. SWARNAK, M. ROUTRAY	
	CONTC/2317/2024	MP		479/2024
31	D-CONTC/48037/2024	UMAMANI JENA	ADV.	
	CONTC/ /	MP		480/2024
32	D-RPFAM/132/2022	SANTOSH KUMAR TRIPATHY	AJODHYA RANJAN DASH	
	RPFAM/132/2022	MP		534/2024
33	D-MATA/45609/2024	JOGAMAYA PATI	SASANKA SEKHAR SATAPATHY	
	MATA/394/2024	MP		544/2024
34	D-MATA/50322/2024	TAPAN KUMAR JENA	AMARESH CHANDRA SAMAL	
	MATA/ /	MP		545/2024
35	D-MATA/50322/2024	TAPAN KUMAR JENA	AMARESH CHANDRA SAMAL	
	MATA/ /	MP		546/2024
36	D-MATA/50357/2024	KSHYANA PRAVA PATTANAIAK	SAIBRATA RATH	
	MATA/ /	MP		547/2024
37	D-CMAPL/49577/2024	BABITA SENAPATI @ PANDA	AMIT PRASAD BOSE	
	CMAPL/ /	MP		597/2024
38	D-CMAPL/50386/2024	BHAMA BEHERA	PRASANTA KUMAR SATAPATHY	
	CMAPL/ /	MP		598/2024
39	D-CMAPL/50418/2024	PADMANAV MISHRA	ADV.	
	CMAPL/ /	MP		599/2024
40	D-FAO/50203/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK	UPENDRA KUMAR SAMAL	
	FAO/ /	MP		1008/2024
41	D-FAO/50134/2024	THE L. M. (T.P.CRL),, M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK	SURANJAN CHHARIDA	
	FAO/ /	MP		1009/2024
42	D-FAO/50261/2024	SHAMBHU@SAMBHU PRASAD GOEL	UPENDRA KUMAR SAMAL	
	FAO/ /	MP		1010/2024
43	D-FAO/50261/2024	SHAMBHU@SAMBHU PRASAD GOEL	UPENDRA KUMAR SAMAL	
	FAO/ /	MP		1011/2024
44	D-FAO/50302/2024	LEGAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA	SOMNATH ROY KHURDA	
	FAO/ /	MP		1012/2024
45	D-FAO/294/2011	ASWINI K.ACHARYA		
	FAO/294/2011	MP		1013/2024
46	D-FAO/50331/2024	RITANJALI PANIGRAHI	SUBASH CHANDRA PRADHAN	
	FAO/ /	MP		1014/2024
47	D-CRLREV/29397/2024	BHIMA ROHIDAS		
	CRLREV/547/2024	MP		1115/2024
48	D-CRLREV/36241/2024	AMIT DHAN	DINESH KUMAR MOHANTY	
	CRLREV/ /	MP		1116/2024
49	D-CRLREV/36241/2024	AMIT DHAN	DINESH KUMAR MOHANTY	
	CRLREV/ /	MP		1117/2024
50	D-CRLREV/36270/2024	ANANTA SAHU	JAYANTA KUMAR MAJHI	
	CRLREV/ /	MP		1118/2024
51	D-RSA/142/2014	CHINTAMANI BHANDARI	M/S.G.K.MISHRA	
	RSA/142/2014	MP		1396/2024
52	D-RSA/50223/2024	JALADHAR MOHAKUD	ARIJEET MISHRA	
	RSA/ /	MP		1397/2024
53	D-RSA/250/2019	MADHUSUDAN DEY	MR.J.K.MISHRA(2)	
	RSA/250/2019	MP		1398/2024
54	D-RSA/227/2017	PARBATI SETHI	M/S.ABHIRAM SWAIN	
	RSA/227/2017	MP		1399/2024
55	D-RSA/49235/2024	KALAKARA KISAN @ BUDULA	PABITRA KUMAR NAYAK	
	RSA/ /	MP		1400/2024
56	D-RSA/50410/2024	ICHHAMANI @ ICHARANI DASH	SUJATA JENA	
	RSA/ /	MP		1401/2024
57	D-RSA/50410/2024	ICHHAMANI @ ICHARANI DASH	SUJATA JENA	
	RSA/ /	MP		1402/2024

58	D-CMP/25525/2024 CMP/679/2024	SATISH KUMAR FUNDNANI MP	S.S.RAO	1450/2024
59	D-CMP/50226/2024 CMP/ /	SATYANARAYAN TARAI MP	BIREN SANKAR TRIPATHY	1451/2024
60	D-CMP/41429/2024 CMP/1137/2024	M/S DEVAVRAT HOMES PVT. LTD., BBSR MP		1452/2024
61	D-CMP/50258/2024 CMP/ /	MEENA DEVI PANCH MP	AMIT PRASAD BOSE	1453/2024
62	D-CMP/50412/2024 CMP/ /	DINABANDHU KAR MP	AMIT PRASAD BOSE	1454/2024
63	D-BLAPL/12609/2024 BLAPL/4142/2024	SOUMENDRA MOHAPATRA @ SANKARA MP		1555/2024
64	D-BLAPL/21505/2024 BLAPL/7784/2024	GOBARDHAN PATRA @ PATRO MP		1556/2024
65	D-BLAPL/22294/2024 BLAPL/7730/2024	BIKASH MOHAPATRA MP	PRASANTA KUMAR NANDA	1557/2024
66	D-BLAPL/27231/2024 BLAPL/9358/2024	SOUBHAGYA GHADAI @ SOUBHAGYA GHADAI MP	SURYAKANTA DWIBEDI	1558/2024
67	D-BLAPL/18382/2024 BLAPL/6321/2024	PAPU DAS@RAJA MP	DEBA KUMAR RATH	1559/2024
68	D-BLAPL/29781/2024 BLAPL/10109/2024	JITENDRA DAKUA MP	KABITA PATRA	1560/2024
69	D-BLAPL/13621/2023 BLAPL/13621/2023	R. KRISHNA @ REJITI KRISHNA MP	SANJIB KUMAR BHANJADEO	1561/2024
70	D-BLAPL/12658/2024 BLAPL/4145/2024	PRASANNA SWAIN @ PRASAN KUMAR SWAIN MP	SANJIB KUMAR BHANJADEO	1562/2024
71	D-ABLAPL/18829/2024 ABLAPL/7700/2024	MALDEY SOREN MP		2724/2024
72	D-ABLAPL/30401/2024 ABLAPL/11690/2024	SK. AMIR @ KABULI MP		2725/2024
73	D-ABLAPL/27516/2024 ABLAPL/10243/2024	SK. AMIR @ KABULI MP		2726/2024
74	D-ABLAPL/25905/2024 ABLAPL/9731/2024	DURYODHAN NANDI MP		2727/2024
75	D-ABLAPL/13749/2023 ABLAPL/13749/2023	RAMESH CHANDRA DAS @ KALU DAS MP		2728/2024
76	D-ABLAPL/30164/2024 ABLAPL/11296/2024	RULU SAHOO MP		2729/2024
77	D-ABLAPL/12039/2023 ABLAPL/12039/2023	NARESH BAG MP	SURYAKANTA DWIBEDI	2730/2024
78	D-ABLAPL/33591/2024 ABLAPL/12686/2024	SANTOSH KUMAR BHOLA @ SANTOSH BHOLA MP		2731/2024
79	D-ABLAPL/13008/2023 ABLAPL/13008/2023	BANALATA SAMAL MP	BICHITRA NARAYANA SATAPATHY	2732/2024
80	D-ABLAPL/19652/2024 ABLAPL/7030/2024	SURENDRA NAYAK MP		2733/2024
81	D-ABLAPL/17762/2024 ABLAPL/6341/2024	ALOKA @ ALOK DAS MP		2734/2024
82	D-ABLAPL/33167/2024 ABLAPL/12434/2024	ASHOK PODDAR MP		2735/2024
83	D-ABLAPL/28273/2024 ABLAPL/10387/2024	LANGA HANSDA MP		2736/2024
84	D-MACA/50191/2024 MACA/ /	JHARIA PALEI MP	PRADEEP KUMAR MISHRA	2854/2024
85	D-MACA/50193/2024 MACA/ /	SUNITA RANI SETHI@SUNITA SETHI MP	PRADEEP KUMAR MISHRA	2855/2024
86	D-MACA/50193/2024 MACA/ /	SUNITA RANI SETHI@SUNITA SETHI MP	PRADEEP KUMAR MISHRA	2856/2024
87	D-MACA/50195/2024 MACA/ /	DHARANIDHAR NAYAK MP	PRADEEP KUMAR MISHRA	2857/2024
88	D-MACA/50199/2024 MACA/ /	RAJANI KANTA DORA MP	PRADEEP KUMAR MISHRA	2858/2024
89	D-MACA/50214/2024	JANGALI BEHERA	RAMESH CHANDRA PRADHAN	

	MACA/ /	MP		2859/2024
90	D-MACA/50214/2024	JANGALI BEHERA	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2860/2024
91	D-MACA/50239/2024	BINATA MOHANTA	PRATAP KUMR BEHERA	
	MACA/ /	MP		2861/2024
92	D-MACA/50239/2024	BINATA MOHANTA	PRATAP KUMR BEHERA	
	MACA/ /	MP		2862/2024
93	D-MACA/50248/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		2863/2024
94	D-MACA/50251/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		2864/2024
95	D-MACA/50281/2024	D.M., ORIENTAL INSURANCE CO.LTD.(TP BUB)	BBSR	
	MACA/ /	MP		2865/2024
96	D-MACA/50281/2024	D.M., ORIENTAL INSURANCE CO.LTD.(TP BUB)	BBSR	
	MACA/ /	MP		2866/2024
97	D-MACA/50290/2024	D.M., ORIENTAL INSURANCE CO. LTD. (TP BUB)	BBSR	
	MACA/ /	MP		2867/2024
98	D-MACA/50290/2024	D.M., ORIENTAL INSURANCE CO. LTD. (TP BUB)	BBSR	
	MACA/ /	MP		2868/2024
99	D-MACA/50293/2024	D.M., NATIONAL INSURANCE CO.LTD., BERSA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		2869/2024
100	D-MACA/49027/2024	D.M., ORIENTAL INSURANCE CO.LTD., BONGM	ANURIMBALA PATI	
	MACA/ /	MP		2870/2024
101	D-MACA/680/2014	BINAYAK MISHRA		
	MACA/680/2014	MP		2871/2024
102	D-MACA/48775/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD.PR	KASH KUMAR MOHANTY	
	MACA/ /	MP		2872/2024
103	D-MACA/25762/2024	MANAGER, LEGAL, CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.		
	MACA/707/2024	MP		2873/2024
104	D-MACA/29725/2024	D.M.,NEW INDIA ASSURANCE CO. LTD	PRASANTA KUMAR MAHALI	
	MACA/746/2024	MP		2874/2024
105	D-MACA/686/2022	ORIENTAL INSURANCE COMPANY LTD., ROURKELA		
	MACA/686/2022	MP		2875/2024
106	D-MACA/50389/2024	D.M., UNITED INDIA INSURANCE CO.LTD.KAMESH	CHANDRA SAHOO	
	MACA/ /	MP		2876/2024
107	D-MACA/50397/2024	D.M., UNITED INDIA INSURANCE CO.LTD.KAMESH	CHANDRA SAHOO	
	MACA/ /	MP		2877/2024
108	D-MACA/50403/2024	D.M.,UNITED INDIA INSURANCE CO. LTD.KAMESH	CHANDRA SAHOO	
	MACA/ /	MP		2878/2024
109	D-MACA/46648/2024	M/S NATIONAL INSURANCE CO.LTD.,CUTTACK	KASH KUMAR MOHANTY	
	MACA/ /	MP		2879/2024
110	D-MACA/46723/2024	ANNADA PRASAD PATTNAIK	DEBASISH PATNAIK	
	MACA/ /	MP		2880/2024
111	D-CRLA/36139/2024	TUDU @ LADA SINKU	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		3082/2024
112	D-CRLA/36139/2024	TUDU @ LADA SINKU	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		3083/2024
113	D-CRLA/36139/2024	TUDU @ LADA SINKU	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		3084/2024
114	D-CRLA/5/2006	PRASANA KU.ROUT	M/S.SANTOSH K.MUND	
	CRLA/5/2006	MP		3085/2024
115	D-CRLA/1192/2023	SANJAY DAS	ABHAS MOHANTY	
	CRLA/1192/2023	MP		3086/2024
116	D-CRLA/36181/2024	SHAKTIRANJAN SINGH SAMANTA	BISHNU PRASAD PRADHAN	
	CRLA/1222/2024	MP		3087/2024
117	D-CRLA/36181/2024	SHAKTIRANJAN SINGH SAMANTA	BISHNU PRASAD PRADHAN	
	CRLA/1222/2024	MP		3088/2024
118	D-CRLA/36214/2024	BHUBAN MOHAN DASH	DEBABRATA DASH	
	CRLA/ /	MP		3089/2024
119	D-CRLA/36214/2024	BHUBAN MOHAN DASH	DEBABRATA DASH	
	CRLA/ /	MP		3090/2024
120	D-CRLA/36232/2024	NARASINGHA NUDEK	AMIT PRASAD BOSE	
	CRLA/ /	MP		3091/2024

121	D-CRLA/36232/2024 CRLA/ /	NARASINGHA NUDEK MP	AMIT PRASAD BOSE	3092/2024
122	D-CRLA/36240/2024 CRLA/ /	PRADIP KANHAR MP	SATYA RANJAN MULIA	3093/2024
123	D-CRLA/36247/2024 CRLA/ /	SUKAMANI MEHER MP	BIJAYA KUMAR RAGADA	3094/2024
124	D-CRLA/36247/2024 CRLA/ /	SUKAMANI MEHER MP	BIJAYA KUMAR RAGADA	3095/2024
125	D-CRLA/36255/2024 CRLA/ /	SIDHANTA DALABEHERA MP	PRAMOD CHANDRA SEJPADA	3096/2024
126	D-CRLA/36255/2024 CRLA/ /	SIDHANTA DALABEHERA MP	PRAMOD CHANDRA SEJPADA	3097/2024
127	D-CRLA/36255/2024 CRLA/ /	SIDHANTA DALABEHERA MP	PRAMOD CHANDRA SEJPADA	3098/2024
128	D-CRLA/36265/2024 CRLA/ /	TRILOCHAN@BHAGYA MEHER MP	BIJAYA KUMAR RAGADA	3099/2024
129	D-CRLA/36265/2024 CRLA/ /	TRILOCHAN@BHAGYA MEHER MP	BIJAYA KUMAR RAGADA	3100/2024
130	D-CRLA/36300/2024 CRLA/ /	HARIHAR HARIJAN MP	LALATENDU SAMANTARAY	3101/2024
131	D-CRLA/36300/2024 CRLA/ /	HARIHAR HARIJAN MP	LALATENDU SAMANTARAY	3102/2024
132	D-CRLA/36300/2024 CRLA/ /	HARIHAR HARIJAN MP	LALATENDU SAMANTARAY	3103/2024
133	D-CRLA/36318/2024 CRLA/ /	RAMA NAIK MP	SURJYA NARAYAN SAHU	3104/2024
134	D-CRLA/36318/2024 CRLA/ /	RAMA NAIK MP	SURJYA NARAYAN SAHU	3105/2024
135	D-CRLMC/18742/2024 CRLMC/2424/2024	TABASUM BEGUM MP	SAMVIT MOHANTY	3205/2024
136	D-CRLMC/36140/2024 CRLMC/ /	BIKASH BEHURA MP	PRASANNA KUMAR MISHRA	3206/2024
137	D-CRLMC/26822/2024 CRLMC/3532/2024	BAIKUNTHA CHARAN JENA MP	SURAJ MOHANTY	3207/2024
138	D-CRLMC/36175/2024 CRLMC/ /	HARENDRANATH MP	APARESH BHOI	3208/2024
139	D-CRLMC/36178/2024 CRLMC/4553/2024	ANISHA DAS MP	SATYAJIT MOHAPATRA	3209/2024
140	D-CRLMC/1103/2021 CRLMC/1103/2021	BISWA BHUSAN BISWAL MP	RAMANI KANTA PATTANAIK	3210/2024
141	D-CRLMC/334/2021 CRLMC/334/2021	SAUBHAGYA KUMAR SWAIN MP	TAPAS KUMAR ACHARYA MR.SUBIR PALIT	3211/2024
142	D-CRLMC/36267/2024 CRLMC/ /	BIPIN PARIDA @ BIPINBIHARI PARIDA MP	AMIYA RANJAN SWAIN	3212/2024
143	D-CRLMC/36281/2024 CRLMC/ /	RAJENDRA NARAYAN DAS MP	ANANTA NARAYAN PATTANAYAK	3213/2024
144	D-WA/50187/2024 WA/ /	STATE OF ODISHA MP	SURYANARAYAN PATTNAIK,A.G.A	8400/2024
145	D-WA/50187/2024 WA/ /	STATE OF ODISHA MP	SURYANARAYAN PATTNAIK,A.G.A	8401/2024
146	D-WA/50187/2024 WA/ /	STATE OF ODISHA MP	SURYANARAYAN PATTNAIK,A.G.A	8402/2024
147	D-WA/50188/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8403/2024
148	D-WA/50188/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8404/2024
149	D-WA/50188/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8405/2024
150	D-WA/50194/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8406/2024
151	D-WA/50194/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8407/2024
152	D-WA/50194/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		8408/2024
153	D-WA/50212/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8409/2024
154	D-WA/50212/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8410/2024
155	D-WA/50212/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8411/2024
156	D-WA/50222/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8412/2024
157	D-WA/50222/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8413/2024
158	D-WA/50222/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8414/2024
159	D-WA/50259/2024	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8415/2024
160	D-WA/50259/2024	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8416/2024
161	D-WA/50274/2024	DR. AJIT DAS	BHABANI SANKAR TRIPATHY (1)	
	WA/ /	MP		8417/2024
162	D-WA/50259/2024	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	
	WA/ /	MP		8418/2024
163	D-WA/50244/2024	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	
	WA/ /	MP		8419/2024
164	D-WA/50244/2024	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	
	WA/ /	MP		8420/2024
165	D-WA/50244/2024	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	
	WA/ /	MP		8421/2024
166	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		8422/2024
167	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		8423/2024
168	D-WA/50298/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8424/2024
169	D-WA/50298/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8425/2024
170	D-WA/50298/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8426/2024
171	D-WA/50311/2024	KANCHAN PRASAD @ KANCHAN MANISH KUMAR DAS		8427/2024
	WA/ /	MP		
172	D-WA/50305/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8428/2024
173	D-WA/50305/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8429/2024
174	D-WA/50305/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8430/2024
175	D-WA/50306/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8431/2024
176	D-WA/50306/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8432/2024
177	D-WA/50306/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8433/2024
178	D-WA/50391/2024	JATESINGHA GRAM PANCHAYAT LEVEL FEDERATION, THE BARNAPUR		8434/2024
	WA/ /	MP		
179	D-WA/50361/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		8435/2024
180	D-WA/50361/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WA/ /	MP		8436/2024
181	D-WA/50363/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8437/2024
182	D-WA/50363/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8438/2024
183	D-WA/50363/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8439/2024

184	D-WP(C)/46321/2024 WP(C)/27454/2024	SK HAKKUL EKION MP	BADRINARAYAN PANDA	16203/2024
185	D-WP(C)/50189/2024 WP(C)/30326/2024	CHANDRA SEKHAR PATTANAIAK MP	KAJAL SAHOO	16204/2024
186	D-WP(C)/39978/2024 WP(C)/23671/2024	RAM MOHAN JOSHI MP		16205/2024
187	D-WP(C)/10602/2023 WP(C)/10602/2023	PREMANANDA SAMANTARAY MP		16206/2024
188	D-WP(C)/10600/2023 WP(C)/10600/2023	BIJAYA KUMAR MISHRA MP		16207/2024
189	D-WP(C)/50192/2024 WP(C)/ /	TULARAM BADHEI MP	AJAYA KUMAR NANDA	16208/2024
190	D-WP(C)/40851/2024 WP(C)/24497/2024	DR. PRASANTA KUMAR SWAIN MP	PRAJIT KUMAR PRADHAN	16209/2024
191	D-WP(C)/38406/2024 WP(C)/24305/2024	SOURAV SEKHAR BEHERA MP	IN PERSON	16210/2024
192	D-WP(C)/50205/2024 WP(C)/ /	LAXMIPRIYA KUDADHA MP	SWAPNIL ROY	16211/2024
193	D-WP(C)/50210/2024 WP(C)/ /	SURIT RANJAN DASH MP	ASHIS KUMAR MISHRA	16212/2024
194	D-WP(C)/20451/2021 WP(C)/20451/2021	SOUMYA SUCHARITA BEHERA MP		16213/2024
195	D-WP(C)/43699/2024 WP(C)/27194/2024	NIKKI NIRLIPTA @ NIKINI LIRPTA MP		16214/2024
196	D-WP(C)/50196/2024 WP(C)/30409/2024	M/S. JAGANNATH CORPORATION PROJECTS MP	M/S.P.PATIL BHUBANESWAR	16215/2024
197	D-WP(C)/50202/2024 WP(C)/30408/2024	RAJIBLOCHAN PATRA MP	MANAS PATI	16216/2024
198	D-WP(C)/50213/2024 WP(C)/30420/2024	SHIBASIS MAHALA MP	SUSHANTA KUMAR MISHRA	16217/2024
199	D-WP(C)/46829/2024 WP(C)/27649/2024	USHA ENTERPRISES, BALESWAR MP	KANANBALA ROY CHOUDHURY	16218/2024
200	D-WP(C)/7218/2019 WP(C)/7218/2019	INDIAN RARE EARTHS LTD. MP	M/S.NITISH KUMAR MISHRA	16219/2024
201	D-WP(C)/7219/2019 WP(C)/7219/2019	INDIAN RARE EARTHS LTD. MP	M/S.NITISH KUMAR MISHRA	16220/2024
202	D-WP(C)/7286/2019 WP(C)/7286/2019	INDIAN RARE EARTHS LTD, MATIKHALO, MP	M/S.NITISH KUMAR MISHRA	16221/2024
203	D-WP(C)/7703/2017 WP(C)/7703/2017	LOHIT KU.PRADHAN MP	MR.S.J.PRADHAN	16222/2024
204	D-WP(C)/7289/2019 WP(C)/7289/2019	INDIAN RARE EARTHS LTD. MP	M/S.NITISH KUMAR MISHRA	16223/2024
205	D-WP(C)/7290/2019 WP(C)/7290/2019	INDIAN RARE EARTHAS LTD. MP	M/S.NITISH KUMAR MISHRA	16224/2024
206	D-WP(C)/50225/2024 WP(C)/ /	JYOTIRMA YEE PADHY MP	RAMDAS ACHARY	16225/2024
207	D-WP(C)/7293/2019 WP(C)/7293/2019	INDIAN RARE EARTHS LTD. MP	M/S.NITISH KUMAR MISHRA	16226/2024
208	D-WP(C)/7294/2019 WP(C)/7294/2019	INDIAN RARE EARTH LTD. MP	M/S.NITISH KUMAR MISHRA	16227/2024
209	D-WP(C)/7296/2019 WP(C)/7296/2019	INDIAN RARE EARTHS LTD. MP	M/S.NITISH KUMAR MISHRA	16228/2024
210	D-WP(C)/50229/2024 WP(C)/ /	PITAMBAR SWAIN MP	ANJAN KUMAR BISWAL	16229/2024
211	D-WP(C)/50232/2024 WP(C)/ /	SANKAR BEHERA MP	HEMANTA KUMAR MOHANTA	16230/2024
212	D-WP(C)/50231/2024 WP(C)/ /	RAJU BARIK MP	HEMANTA KUMAR MOHANTA	16231/2024
213	D-WP(C)/50233/2024 WP(C)/ /	BIRBAL MOHANTA MP	HEMANTA KUMAR MOHANTA	16232/2024
214	D-WP(C)/50241/2024 WP(C)/ /	DR.MOHAN KUMAR MOHAPATRA MP	SANGRAM JENA	16234/2024
215	D-WP(C)/50243/2024	MUKTIKANTA BADU	CHITTA RANAJAN DAS	

	WP(C)/ /	MP		16235/2024
216	D-WP(C)/50247/2024	BASANTI NAYAK	MAHITOSH SINHA	
	WP(C)/ /	MP		16236/2024
217	D-WP(C)/50250/2024	SOUVAGYA KUMAR JAGADEB	DHARMENDER KUMAR JOSHI	
	WP(C)/ /	MP		16237/2024
218	D-WP(C)/35178/2024	SUJIT KUMAR NAIK		
	WP(C)/20159/2024	MP		16238/2024
219	D-WP(C)/13548/2022	MD. KUDROT ALLI KHAN	SAMEER KUMAR DAS	
	WP(C)/13548/2022	MP		16239/2024
220	D-WP(C)/50260/2024	DEBENDRA KUMAR MISHRA	TANMAY MISHRA	
	WP(C)/ /	MP		16240/2024
221	D-WP(C)/50263/2024	SUJATA PANDA	SUKANTA KUMAR MISHRA	
	WP(C)/ /	MP		16241/2024
222	D-WP(C)/12118/2015	ASHOK KUMAR MOHANTY		
	WP(C)/12118/2015	MP		16242/2024
223	D-WP(C)/50269/2024	SIBA PRASAD KHATAI	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		16243/2024
224	D-WP(C)/895/2024	PRAHALLAD MALLICK	ANAM CHARAN PANDA	
	WP(C)/291/2024	MP		16244/2024
225	D-WP(C)/50295/2024	DIPTISH KUMAR DAS	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16245/2024
226	D-WP(C)/50300/2024	SARAJIT KHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16246/2024
227	D-WP(C)/50301/2024	SANJUKTA MOHANTY	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16247/2024
228	D-WP(C)/48511/2024	M/S. NILACHAL CARBO METALICKS LTD, KHURDA		
	WP(C)/29097/2024	MP		16248/2024
229	D-WP(C)/50297/2024	M/S. SABYASACHI SAHOO	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		16249/2024
230	D-WP(C)/50304/2024	DOLANTI NAG	ASHOK KUMAR DAS	
	WP(C)/30419/2024	MP		16250/2024
231	D-WP(C)/46404/2024	PRABHAT KUMAR SINHA	TIGMANSHU PATNAIK	
	WP(C)/27695/2024	MP		16251/2024
232	D-WP(C)/50307/2024	JAGNYASENI RANA	ASHOK KUMAR DAS	
	WP(C)/30424/2024	MP		16252/2024
233	D-WP(C)/50309/2024	S.K.MUMTAZ	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16253/2024
234	D-WP(C)/50314/2024	BASANTA SENAPATI	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16254/2024
235	D-WP(C)/50315/2024	SK.TASAWAR	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16255/2024
236	D-WP(C)/50316/2024	FAZIL KHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16256/2024
237	D-WP(C)/50318/2024	SK.MAJIT ALI	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16257/2024
238	D-WP(C)/50325/2024	SK.SAHIP	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16258/2024
239	D-WP(C)/50326/2024	AFSAR KHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16259/2024
240	D-WP(C)/50327/2024	RAJESH KUMAR PRADHAN	GOPINATH MISHRA	
	WP(C)/ /	MP		16260/2024
241	D-WP(C)/50329/2024	SK. ISSAK	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16261/2024
242	D-WP(C)/50332/2024	BASANTA MAHARANA	SUSAMA RANI SAHOO	
	WP(C)/ /	MP		16262/2024
243	D-WP(C)/50333/2024	KASIM KHAN	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16263/2024
244	D-WP(C)/50336/2024	PARAMANANDA PATRA	SUSAMA RANI SAHOO	
	WP(C)/ /	MP		16264/2024
245	D-WP(C)/50340/2024	MANAS RANJAN PADHY	SUSAMA RANI SAHOO	
	WP(C)/ /	MP		16265/2024
246	D-WP(C)/43265/2024	ARAM PATRA KHORA	NIRANJAN LENKA	
	WP(C)/25495/2024	MP		16266/2024

247	D-WP(C)/50342/2024 WP(C)/ /	ARATI SAHOO MP	PRAJIT KUMAR PRADHAN	16267/2024
248	D-WP(C)/6637/2016 WP(C)/6637/2016	LAXMIDHAR BANDHA MP	M/S.S.K.NAYAK	16268/2024
249	D-WP(C)/50343/2024 WP(C)/ /	M/S DEBASIS PATTANAİK MP	SUBHAJEET SAHU	16269/2024
250	D-WP(C)/6637/2016 WP(C)/6637/2016	LAXMIDHAR BANDHA MP	SIVA SANKAR CHAINI	16270/2024
251	D-WP(C)/47427/2024 WP(C)/28795/2024	AUGASTIN JOSEPH MP	BIBHUTI BHUSAN MISHRA	16271/2024
252	D-WP(C)/2942/2010 WP(C)/2942/2010	SK.ALLARAKHA MP	M/S.S.K.NAYAK	16272/2024
253	D-WP(C)/50350/2024 WP(C)/ /	KRUSHNA CHANDRA MISHRA MP	KARUNAKAR JENA	16273/2024
254	D-WP(C)/50355/2024 WP(C)/ /	M/S RANGLAL MODI AND SONS MP	BHABANI PRASAD MOHANTY	16274/2024
255	D-WP(C)/50364/2024 WP(C)/ /	GAGAN KUMAR ROUT MP	BHABANI PRASAD MOHANTY	16275/2024
256	D-WP(C)/50366/2024 WP(C)/ /	SARMILA MISHRA MP	NIRANJAN LENKA	16276/2024
257	D-WP(C)/50324/2024 WP(C)/ /	CHANDAN KUMAR PANDA MP	PITAMBAR BEHERA	16277/2024
258	D-WP(C)/49479/2024 WP(C)/ /	SANJAYA KUMAR CHAMPATI MP	ACHYUTANANDA PATTANAİK	16278/2024
259	D-WP(C)/50337/2024 WP(C)/ /	M/S. BIJAYA KETAN PANDA, KENDRAPADA MP	RAJAL SAHOO	16279/2024
260	D-WP(C)/41256/2024 WP(C)/24624/2024	SUSANTA KUMAR NAYAK MP	NIRANJAN NAYAK	16280/2024
261	D-WP(C)/41545/2021 WP(C)/41545/2021	SWAPNESWAR SWAIN MP	BIRAJA PRASANNA SATAPATHY	16281/2024
262	D-WP(C)/50387/2024 WP(C)/ /	SARASWATI DAS @ ROUT MP	BRAHMANANDA TRIPATHY	16282/2024
263	D-WP(C)/50087/2024 WP(C)/30350/2024	SGT PRADEEP KUMAR MOHANTY (RETD) MP	SAMARENDRA BEURA	16283/2024
264	D-WP(C)/40203/2024 WP(C)/24088/2024	SARAT CHANDRA BARAL MP		16284/2024
265	D-WP(C)/40216/2024 WP(C)/24040/2024	SWARNALATA KHATUA MP		16285/2024
266	D-WP(C)/40209/2024 WP(C)/24015/2024	JITENDRA KUMAR SAHOO MP		16286/2024
267	D-WP(C)/50360/2024 WP(C)/ /	INDERA MOTORS,SUNDARGARH MP	KSHIROD KUMAR SAHOO	16287/2024
268	D-WP(C)/50394/2024 WP(C)/ /	TRILOCHAN ROUT MP	DEEPALI MAHAPATRA	16288/2024
269	D-WP(C)/18431/2022 WP(C)/18431/2022	UMASHANKAR JENA MP	JAGAMOHAN PATTANAİK	16289/2024
270	D-WP(C)/50416/2024 WP(C)/ /	SHARMISHTA ROUT MP	SWARUP RANJAN SINGHSAMANT	16290/2024
271	D-WP(C)/50420/2024 WP(C)/ /	GGLPL PCTPL JV, ANGUL MP	AVIJIT PATNAİK	16291/2024
272	D-WP(C)/50426/2024 WP(C)/ /	M/S. SUSHANTA KUMAR MOHAPATRA, CUTACK MP	ANIL K LAL AGARWAL	16292/2024
273	D-WP(C)/50432/2024 WP(C)/ /	SHANTI MANJARI DEI MP	MILAN KANUNGO	16293/2024
274	D-WP(C)/50437/2024 WP(C)/ /	K AND K PERSON AND SECURITY SERVICES MP	BSR	16294/2024
275	D-WP(C)/50439/2024 WP(C)/ /	M/S SRI DURGA CONDEV PVT LTD MP	ANUP NARAYAN MOHANTY	16295/2024
276	D-WP(C)/50440/2024 WP(C)/ /	SRIKANT PANIGRAHY MP	AMITAV TRIPATHY	16296/2024
277	D-WP(C)/50441/2024 WP(C)/ /	K AND K PERSON AND SECURITY SERVICES MP	BSR	16297/2024
278	D-WP(C)/50423/2024	M/S. SURESH AGRAWAL AND CO.	SUKANTA KUMAR DALAI	

